NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 190 /9//HDB/2017	
NAME OF THE COMPANY	IL &FS Engineering & Construction Company Limited	
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd	
NAME OF THE RESPONDENT(S)	IL &FS Engineering & Construction Company Limited	
UNDER SECTION	Sec 9 Of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Arvindh Pandian	Counci	901061327	
C. Advo Carl	~ Ret		
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.Raghus and an Rao G. Blupesh	Sv. Adr Adrocol	9966622805	CADA .
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ORDER

Heard. Shri P.H.Arvindh Pandian Sr. Counsel along with TVP Sai Vihari, Learned Counsel for Petitioner and Shri R.Raghunandan Rao, Sr Counsel along with Shri G.Bhupesh.

Learned Counsel for Petitioner submits that issue is likely to be settled soon and sought time for one week.

Case is posted to 04.12.2017.

Member (T)

Member (J)